

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

TENDER NOTIFICATION

ROC.NO. /84/2021/STORES/Dt:25-03-2022.

Sealed quotations are invited for supply of 20 Tables and 100 Chairs for use in the Telangana High Court Advocates' Association Canteen.

The intending bidders shall submit their sealed quotations duly superscribing on the envelope "**QUOTATION FOR 20 TABLES AND 100 CHAIRS**" on or before 31st March, 2022 during office hours from 10:30 a.m. to 5.00 p.m. at the office of the Registrar (Management), 5th floor, Administrative Building, High Court for the state of Telangana, Hyderabad. The intending bidders shall inspect the tables and chairs kept at the High Court premises from 10:30 a.m. to 5.00 p.m. before giving their quotations.

The High Court reserves the right to accept or reject any or all quotations, without assigning any reason.

HYDERABAD,
Dt:25-03-2022


25/3/2022
REGISTRAR (MANAGEMENT)